

Pak Espionage in Assam

190. { Shri M. R. Krishna:
Shri Hem Barua:
Shri Himatsingka:
Shri Rameshwar Tantia:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the statement made by the Industries Minister of Assam on 10th May, 1965 at Shillong to the effect that there had been enemy activity and espionage on a considerable scale in Assam;

(b) if so, the nature of these activities; and

(c) the steps taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) Certain pro-Pakistani elements have been indulging in espionage and other subversive activities in the State.

(c) Adequate steps have been and are being taken by Government to deal with such activities.

Central Government Employees in Goa

200. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that no arrangements have been made for teaching of Hindi to the employees of Central Government stationed in the Union Territory of Goa; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Government orders have already been issued to start a part-time Hindi teaching centre at Panjim. The Centre would start functioning as soon as necessary administrative arrangements have been made.

One-Year Teaching Course in Universities

201. { Shri P. C. Borooah:
Shrimati Tarkeshwari Sinha:
Shri Hukam Chand
Kachhavalya:
Shri Brij Raj Singh:
Shri Bade:

Will the Minister of Education be pleased to state:

(a) whether there is a move to introduce a new one-year teaching course in selected Universities in India; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). In order to meet the present acute shortage of science teachers, the National Council of Educational Research & Training has recommended that a special one-year course should be instituted at selected university centres that have well developed science departments and departments of education. Graduates in Science should be admitted to the Course and awarded scholarships of the value of Rs. 75/- per mensem. The Course should equip the candidates with the knowledge and skills of modern science teaching, experimental work, audio-visual aids etc., together with specialisation in their subject-fields.

Gauhati Refinery

202. { Shri S. C. Samanta:
Shri P. C. Borooah:
Shri Rameshwar Tantia:
Shri Subodh Hansda:
Shri J. N. Hazarika:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the steps taken for drawing up of the Gauhati Refinery Expansion Scheme;

(b) the total refining capacity decided to be added to it; and

(c) the factors taken into consideration to arrive at this decision?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) to (c). Indian Oil Corporation Limited (Refineries Division) and Messrs Industrial export of Rumania have jointly drawn up a scheme for expansion of the Gauhati refinery. The scheme envisages expansion from the present capacity of 0.75 million tonnes to either 1.10 million tonnes or 1.25 million tonnes. Government has not taken a decision yet on this scheme.

Meerut University

203. { Shri D. C. Sharma;
Shri R. S. Pandey;
Shri Yashpal Singh:

Will the Minister of Education be pleased to state:

(a) whether a new University to be named Meerut University is proposed to be set up;

(b) if so, the districts which will be attached to this University; and

(c) when it is likely to start functioning?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) and (c). Information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House in due course.

Threatening Letters to Education Minister

204. { Shri D. C. Sharma;
Shrimati Savitri Nigam;
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Education Minister received threatening letters for his handling of the Aligarh University affairs during May, 1965;

(b) whether any action has been taken in the matter; and

(c) if so, with what result?

The Minister of Home Affairs (Shri Nanda): (a) Yes, Sir.

(b) and (c). Four letters were received. One was anonymous and two appear to be pseudonymous. The writer of fourth letter has been traced. He is reported to be mentally unsound. The possibility of prosecuting him is under consideration.

Salary to D. M. C. Employees

205. { Shri Rameshwar Tantia;
Shri Naval Prabhakar;
Shri R. S. Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Delhi Municipal Corporation were not in a position to give salary to more than half of its employees for the month of May, 1965;

(b) if so, the reasons therefor; and

(c) the steps taken to meet the situation and to avoid such contingencies in future?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The Delhi Municipal Corporation disbursed salaries for the month of May to its employees between 1st and 10th June, 1965. The delay in disbursement was due to shortage of funds with the Corporation.

(c) In March, 1965, the Government have appointed a Commission of Inquiry to inquire into the financial resources and requirements of Delhi Municipal Corporation and the New Delhi Municipal Committee so that the finances of the local authorities in Delhi can be placed on a sound footing.

Nubian Monuments

206. Shri Shree Narayan Das: Will the Minister of Education be pleased to state:

(a) whether Government have contributed towards the funds being col-